

WEST BENGAL.

Howrah—Hooghly (Howrah), Calcutta, Circular Road, 24-Parganas (Alipore), Midnapore—Bankura (Midnapore), Burdwan—Nadia—Murshidabad—Malda—Birbhum—West Dinajpur (Burdwan).

ASSAM.

Cachar (Silchar), Goalpara (Dhubri), Lushai Hills (Aijal), Naga Hills, (Kohima).

ORISSA.

Ganjam (Berhampur), Cuttack.

RAJASTHAN.

Alwar, Bharatpur, Bikaner, Jaipur, Jodhpur, Udaipur.

PATIALA AND EAST PUNJAB STATES UNION.

Bhatinda, Fatehgarh Sahib—Kohistan (Fatehgarh Sahib), Kapurthala, Patiala, Sangrur, Mohindergarh.

JAMMU & KASHMIR.

Anantnag — Baramula (Srinagar), Jammu, Poonch, Kathua, Rajouri, Udhampur.

MYSORE.

Bangalore.

DELHI.

Delhi.

AJMER.

Ajmer.

HIMACHAL PRADESH.

Chamba, Mandi, Sirmur—Mahasu, (Nahan).

BILASPUR (SIMLA HILLS).

Bilaspur (Simla Hills).

VINDHYA PRADESH.

Rewa.

OTHER BOARDS.

Sikkim (Gangtok).

MANIPUR.

Manipur—Imphal.

No information is available with regard to the District Soldiers', Sailors' and Airmen's Boards in Hyderabad and Madras, as these Boards are not under the administrative control of the Central Board.

INCOME-TAX

481. Shri K. K. Basu: Will the Minister of Finance be pleased to state:

(a) the total collections of income-tax during 1943-44, 1947-48, 1948-49, 1949-50, 1950-51, 1951-52 and 1952-53 (up to January 1953); and

(b) the total amount of concealed income which has come to light and the tax realised on it so far?

The Minister of Revenue and Expenditure (Shri Tyagi): (a) The total collections of income-tax in the years 1943-44, 1947-48, 1948-49, 1949-50, 1950-51, 1951-52 and for the period April 1952 to January 1953 are Rs. 1,058 crores and 86 lakhs. Details are shown in statement No. 1 attached.

(Figures for 1947-48 and subsequent years are departmental figures not yet verified by the Comptroller and Auditor General of India).

(b) Complete figures of concealed income and the tax realised are not available for all the years. A statement showing the aggregate concealed income discovered since 1947 and tax levied thereon is shown in Statement No. II. [See Appendix V, annexure No. 4.]

The amount of the entire tax collected against this tax is not separately available, but the Statement laid on the Table shows the collections against concealment voluntarily disclosed and also against concealments detected by the Income-tax Investigation Commission. Total is Rs. 12 crores 60 lakhs.

COMPENSATION TO MANIPUR AND NAGA HILLS

482. Shri Rishang Keishing: Will the Minister of Defence be pleased to state:

(a) the duration of the period of occupation and the areas overrun by the Japanese and the number of houses destroyed in Manipur and Naga hills respectively; and

(b) whether part of the amount paid as compensation to these areas came from any agency other than the Government of India and if so, what that amount was?

The Deputy Minister of Defence (Sardar Majithia): (a) (i) The Japanese were in occupation in parts of Manipur for a period of about 6 to 7 months, and in Naga Hills for about 3½ to 4 months.

(ii) the area overrun by the Japanese in Manipur and Naga Hills together is about 6,000 sq. miles. Information is not readily available